

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

ATION NUMBER

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 THRIY AMBAK KANNA

B. Dhanenay

Counsel for

End + D-

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ORDER

Counsel for Petitioner present. Representative for R1 to R5 present. Counsel for Applicant and Counsel for Respondents also present. Matter is posted for arguments. Put up on 11.08.2017 at 10.30 A.M.

∫. J. Hayaraghavan)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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